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Title: Introduction of the Carriage by Air (Amendment) Bill, 2015.

THE MINISTER OF CIVIL AVIATION (SHRI ASHOK GAJAPATHI RAJU): I beg to move for leave to introduce a Bill further to amend the Carriage by Air Act, 1972.

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Carriage by Air Act, 1972."

*The motion was adopted.*

SHRI ASHOK GAJAPATHI RAJU: I introduce the Bill.